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the years 1982-83 and 1983-84 upto 31st January, 1984;

- (b) the loss of human lives due to such accidents;
- (c) the extent of damage to the property of the ports;
- (d) the value of damages caused to the port users; and
- (e) the steps taken by Government to investigate into the causes of accidents and for prevention of such accidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR):
(a) and (b) The number of fatal and non-fatal accidents reported to the inspectorates of Dock Safety in respect of major ports are as given below:—

Year	Fetal accident	Non-fetal accident	
1982	28	1312	
1983	17	1488	
Jan. 1984 (Provision		96	

- (c) and (d) Department of Labour has no information on this. These would be collected and made available to the Hon'ble Member.
- (e) All fatal and serious accidents are investigated and in cases of violation of safety regulations appropriate prosecution actions have been taken, where deemed necessary.

Supply of Power to Railways and other Core Sector industries by DVC

..2045. SHRI DEBENDRA NATH BARMAN:

> SHRI NEPALDEV BHATTA-CHARJEE:

SHRI ARABINDRA GHOSH:

Will the Minister of ENERGY be pleased to state:

- (a) whether Central Government are aware of the fact that the former Chairman of Damodar Valley Corporation had taken arbitary action in supplying power to the Railways and other core setcor industries without the knowledge of State Government of Bihar and West Bengal; and
- (b) if so, what is the reaction of the Central Government this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD, KHAN); (a) No, Sir. There was no question of making an arbitrary allocation. The allocation of power for Railways and steel was finalised by the Chairman D. V. C. keeping in view the requirements of transportation and the core sector for the national economy. This allocation was placed before the Board of D. V. C. on 11-3-82 and was noted by the Board which includes the representatives of the Governments of West Bengal and Bihar.

(b) Does not arise.

Protest against finalising new contract with consumer by DVC

2046. SHRI DEBENDRA NATH BARMAN:

SHRI NEPALDEV
BHATTACHARJEE:
SHRI ARABINDA GHOSH:

Will the Minister of ENERGY be pleased to state:

(a) whether the Central Government are aware that at a meeting of 57

them; and

informing

(b) if so, what is the reaction of the Central Government in this regard?

Chairman in finalising new contracts

with consumers without

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY ARIF MOHD. KHAN): (a) Yes, Sir.

(b) A meeting has been taken in Department of Power on 15-3-1984, wherein West Bengal representatives have been asked to give their views on future allocations power from D.V.C.

## Supply of power to collieries by DVC

2047. SHRI DEBENDRA NATH BARMAN:

> SHRI NEPALDEV BHATTACHARJEE. SHRI ARABINDA GHOSH:

Will the Minister of ENERGY be pleased to state:

- (a) whether Government's attention has been drawn to the allegations that illegal deals have been made by the Damodar Valley Corporation (DVC) with collieries and some other industries for the supply of and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY ARIF MOHD. KHAN): (a) There have been no illegal deals.

(b) Does not arise.

## Production of drugs by M/s. Pfizer Ltd.

@2048. SHRI RAM PASWAN: Will the Minister of CHE-MICALS AND FERTILIZERS pleased to state:

- (a) whether it is a fact that MIs. Pfizer Ltd. manufacture drugs in high technology areas whereas the Indian companies are engaged in the manufacture of these every drugs whether it is also a fact that they have taken any steps to increase their export and they are selling sub-standard medicines in the Indian market; and
- (b) if so, what are details the thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) The High Level Committee had categorised the manufacture of Tetracycline, Oxytetracycline, 1NH and PAS by M s. Pfizer as involving high technology. drugs are also being manufactured by a few Indian companies. The exports of M|s. Pfizer have been increasing over the past three years. The details are given below:

(Rs. in lakhs)

Year (December to November				Exports	
1980				41.07	
1981			• •,	45.87	
1982	٠	4		58.53	

Details regarding selling if any, of substandard medicines by M/s, Pfizer in the Indian market are being collected and will be laid on the Table of the House.

<sup>@</sup>Previously Unstarred Question 1133 transferred from the 17th March, 1984.